

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III (SPECIAL BENCH)

Item No.307
189/252/ND/2020

IN THE MATTER OF:

ROC, NCT Of Delhi and Haryana

Vs.

Pralines Exports Private Limited

.... APPELLANT

.... RESPONDENT

SECTION

U/s 252 Companies Act 2013

Order delivered on 13.01.2023

CORAM:

SHRI ATUL CHATURVEDI
MEMBER (TECHNICAL)

SHRI PRAVEEN GUPTA
MEMBER (JUDICIAL)

PRESENT:

For the ROC

: Ssaurabh Indura, Company Prosecutor for ROC, Delhi

For the Appellant

: Mr. Harbeer Singh Chadha, Advocate

For the I.T. Department

: Mr. Sanjay Kumar and Ms. Easha, Standing Counsels for Income
Tax Department

ORDER

The Report of RoC and Income-tax Department have already been filed. Let this matter be listed before the Regular Bench on **02.02.2023**.

Sd/-

(ATUL CHATURVEDI)
MEMBER (TECHNICAL)

Sd/-

(PRAVEEN GUPTA)
MEMBER (JUDICIAL)